

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), SITTING AT
CHENNAI**

OA No. 256 of 2016

Voice of Nature
Represented by its President
Mr. R. Gokulraj
Thiruvallur District

.....Applicant

-Vs-

1. The Principal Secretary to Government
Environment & Forest Department
Secretariat, Fort St. George
Chennai – 600 009.
2. The Chairman
Tamilnadu Pollution Control Board
Chennai
3. The District Environment Engineer
Tamilnadu Pollution Control Board
Thiruvallur.
4. TANSIDCO Regional Office,
Branch Manager, Kakkalur,
Ramapuram Putlur Road,
Kakkalur Industrial Estate,
Tiruvallur, Tamil Nadu 602 003
5. The District Collector
Thiruvallur

.....Respondents

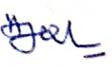
STATUS REPORT FILED BY THE 4th RESPONDENT

I, M.D.Jayakumar, S/o. M.R.Deenen, Hindu, aged about 59 years, working as Branch Manager, Kakkalur, Tamil Nadu Small Industries Development Corporation Limited, TANSIDCO Industrial Estate, Kakkalur do hereby solemnly affirm and sincerely state as follows:

1. I submit that I am working as the Branch Manager, Kakkalur in the Tamil Nadu Small Industries Development Corporation Ltd., (herein after referred as TANSIDCO) for the sake of brevity and as such I am well acquainted with the facts of the case from the available records, I am swearing this status report in my official capacity.

I state that the Honorable National Green Tribunal, after taking note of the oral arguments of counsel for petitioner and respondents has directed judgment as follows:

27 (i) The Pollution Control Board is directed to make periodical inspection of Industrial units in Kakkalur Industrial Estate, Thiruvallur District and see that sewage generated in the Industrial Estate is properly treated and re-used without discharging the same into any drain or any water body and if there are any violations found then they are directed to take appropriate action against the industrial unit including the SIDCO if they have committed any violation in accordance with law including imposition of environmental compensation and issue direction regarding remedial measures to be taken if any environmental damage has been caused.

M. B. 
Branch Manager
SIDCO Branch Office
Industrial Estate
Kakkalur - 602 003

27 (ii) SIDCO is directed to expedite the establishment of STP with in the time frame fixed by the Pollution Control Board and make the same operational conforming with the standards provided by the Pollution Control Board in maintaining the outlet of the sewage treatment water and take steps for utilizing the same within the industrial units as far as possible without discharging the same into the water body. If any excess water is available then they can discharge the same only after getting necessary approvals from the authorities after complying with the standards providing for discharging such treated sewage into the water bodies. The SIDCO is also directed to file their periodical report once in three months to this Tribunal till the completion and operation of the common sewage treatment plant that is proposed to be established in their Industrial Estate.

In this connection, I submit that the work of "construction, erection, commissioning of 0.80 MLD capacity of Sewerage Treatment Plant (STP)" has been started. Stages of construction of STP has also been monitored by Tamil Nadu Pollution Control Board. Status Report of construction of STP as on 30.06.2021, 15.08.2021 and 15.12.2021 in the statement form has been submitted at the time of hearing by the counsel before the Hon'ble National Green Tribunal on 01.10.2021 and status report as on 15.12.2021 and also been filed on 06.01.2022. The present stages of construction work of STP as received from the construction wing of SIDCO are as follow:

1. Aeration Tank:

Concrete wall work completed. Walk way slab is in progress Erection of Machineries and pipeline work has to be executed.

M - S. *Deel*
Branch Manager
SIDCO Branch Office
Industrial Estate
Kakkalur - 602 003

2. Filter Feed Tank:

Concrete wall work completed. Walk way slab is in progress Erection of Machineries and pipeline work has to be implemented.

3. Treated Water Tank:

Concrete wall work completed. Walk way slab is in progress Erection of Machineries and pipeline work has to be executed.

4. Inlet Chamber:

Reinforced Cement Concrete wall completed. Erection of machineries and pipe line work has to be done.

5. Bar Screen:

Reinforced Cement Concrete wall completed. Erection of machineries and pipe line work has to be rolled out.

6. Grit Chamber:

Reinforced Cement Concrete wall completed. Erection of machineries and pipe line work has to be laid.

7. Secondary Clarifier:

Reinforced Cement Concrete wall completed. Gantry wall and walk way is in Progress. Erection of machineries and pipe line work has to be continued.

8. Solid Holding Tank:

Reinforced Cement Concrete wall completed. Erection of machineries and pipe line work has to be ensured throughout.

9. Plant Room:

Reinforced cement concrete roof slab work is completed and Brick work is in progress.

M. R. Jee
Branch Manager
SIDCO Branch Office
Industrial Estate
Kakkalur - 602 003

10. Filter Press Shed:

Yet to be started.

It is further stated the photos taken at the site progress stage of work is enclosed herewith for the perusal of the Hon'ble Tribunal.

It is further submitted that due to the pandemic condition arising out of Covid-19 and heavy rainfall, water stagnation in the site as well as whole industrial estate, the works could not be completed within a stipulated time. The same fact was informed to the Tamil Nadu Pollution Control Board (TNPCB). The TNPCB has also inspected the site and requested to complete the Sewerage Treatment Plant by March 2022. This work is in progress and expected to be completed by March 2022.

It is therefore prayed before the Hon'ble Tribunal may be pleased to accept the status report and pass orders deems fit and necessary in the said circumstances and thus render justice.

M - B. 
Branch Manager
SIDCO Branch Office
Industrial Estate
Kakkalur - 602 003

Solemnly affirmed at Chennai on }
This 11th day of February, 2022 }
and signed his name in my presence }

BEFORE ME

ADVOCATE, CHENNAI

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), SITTING AT
CHENNAI

OA No. 256 of 2016

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Represented by its President
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Ramapuram Putlur Road,
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Thiruvallur

.....Respondents

M. S. SRU
Branch Manager
SIDCO Branch Office
Industrial Estate
Kakkalur - 602 003

Photographs showing the stage of Sewage Treatment Plant (STP)
constructed in Industrial Estate, Kakkalur



M - B - Jell
Branch Manager
SIDCO Branch Office
Industrial Estate
Kakkalur - 602 003



Solemnly affirmed at Chennai on } **BEFORE ME**
This 9th day of February, 2022 }
and signed his name in my presence } **ADVOCATE, CHENNAI.**

M. S. Srinivasan
Branch Manager
SIDCO Branch Office
Industrial Estate
Kakkalur - 602 003

**BEFORE THE
NATIONALGREEN TRIBUNAL
(SZ), SITTING AT CHENNAI**

OA No. 256 of 2016

**Status report and
photographs**

**M.J.JASEEM MOHAMMED
COUNSEL FOR 4TH
RESPONDENT**